

CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.

O.A.210/00228/2016

Date of decision : June 14, 2019.

Coram: R. Vijaykumar, Member (Administrative)  
Ravinder Kaur, Member (Judicial).

Asha Laxman Ingle,  
Working at: Trackwoman, Unit No.6,  
Sr. Section Engineer (P-Way),  
Bodvad, Central Railway,  
Bhusawal Division.

Residing at: At Post Chinchkhed (SIM)  
Kolhadi, Tal. Bodvad,  
Dist. Jalgaon - 425 001. . . Applicant.  
( None ).

**Versus**

1. Union of India, through  
the General Manager,  
Central Railway, Head Quarter,  
CST, Mumbai - 400 001.
2. The D.R.M.,  
Central Railway, Head Quarter,  
DRM Office,  
Bhusawal - 425 201.
3. The Asstt. Divisional Engineer,  
West Akola, SSE (P-Way),  
Bodvad, Central Railway,  
Bhusawal Division - 425 201.
4. Sr. Section Engineer (P.Way),  
Bodvad, Central Railway,  
Bhusawal Division - 425 201. . . Respondents.

( By Advocate Shri V.S. Masurkar ).

Order (Oral)  
Per : R. Vijaykumar, Member (A).

When the case was called neither the applicant nor learned counsel for the applicant were present, even on the second call.

2. In the circumstances, this O.A. is dismissed in default for non-prosecution. No costs.

(Ravinder Kaur)  
Member (J)

(R. Vijaykumar)  
Member (A).

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